NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013 CA No. 266/2013

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE PARTIES: Mr. Pawan kumar Kanodia V/s.

M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. MITESH NAIK	ADVOCATE FOR RESP. NOS. 2 tos	M-Noik
		YO, DHRU & CO.	
2	Mr Sharan Jagtiani IN Dort Menon by Dunmormeter	Advocate for	
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ORDER C.A. No. 266/2013 in T.C.P. NO. 93/397-398/CLB/MB/MAH/2013

- 1. The Learned Counsel of both the sides are present.
 - The Application was listed for the arguments of the original Petitioner/Respondent. Arguments are completed, however, from the side of the Applicant Rejoinder in Arguments is still requested. Granted.
 - 3. To be heard on **20.03.2017 at 2.30 PM.** Date is communicated to both the sides. Sd/-

M.K. Shrawat Member (Judicial)

Dated: 16.03.2017